

Annexure - 4
Name of the corporate debtor: Ratandeeep Infrastructure Private Limited
Date of commencement of Liquidation: 31.01.2022
List of creditors as on: 01.04.2022

List of other creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification |
|---------|--|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | |
| 1. | Prasoon Agarwal | 24.02.2022 | 10,00,000 | 10,00,000 | Unsecured | - | | - | - | - | - | |
| 2. | Surendra Kumar Agarwal | 24.02.2022 | 20,00,000 | 20,00,000 | Unsecured | - | | - | - | - | - | |
| 3. | Prince Jain* | 28.02.2022 | 35,00,000 | 35,00,000 | Unsecured | - | | - | - | - | - | |
| 4. | Naman Garg | 02.03.2022 | 12,00,000 | 12,00,000 | Unsecured | - | | - | - | - | - | |
| 5. | Rachit Singhal | 02.03.2022 | 16,00,000 | 16,00,000 | Unsecured | - | | - | - | - | - | |
| 6. | Sheelu Gupta w/o Lt. Manoj Kumar Gupta** | 02.03.2022 | 7,00,000 | 7,00,000 | Unsecured | - | | - | - | - | - | |

* Mr. Prince Jain had purchased the shares from Mr. Rachit Singhal which was not transferred and are being held in abeyance in view of ongoing CIRP.

** Mr. Manoj Kumar Gupta was expired during CIRP and his shares are not being transmitted and are being held in abeyance in view of ongoing CIRP.